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(iii) Need to stop pilferage of Wheat and Diesel on trains between Paradeep and Cuttack.

SHRI A. C. DAS (Jaipur) : Pilferage of wheat and diesel worth thousand of rupees from goods trains between Paradip and Cuttack has caused a great concern in the minds of the people of Orissa. The wheat comes to Paradeep Port by ship from foreign countries and then it is transported by train to Cuttack. The goods train leaves Paradeep station at 11 p.m. at night and reaches at 3 a.m. at Cuttack. The speed of the train becomes slow as soon as it approaches Baulang level crossing and finally it stops between Baulang and Bagadia level crossing. Then a group near the train. of persons comes take out at least 60 to 70 bags of wheat and 2 to 3 barrels of diesel each time. Then the train leaves for the station. In the process the train stops twice in a week and at least wheat and diesel worth Rs. 50,000 are pilfered each time. Therefore, I demand that the Hon.Minister of Railways should conduct surprise checks on the spot and take necessary steps to put an end to the pilferage of wheat and diesel.

(iv) Absorption of Employees of Malaria Research Project, Keonjhar, Orissa.

SHRIMATI JAYANTI PATNAIK (Cuttack) : The Malaria Research Project, being implemented in Keonjhar District of Orissa since 1978, is going to close down very soon. This will result in sudden about 90 persons who retrenchment of were recruited on temporary basis for this research project. The employees are qualified people, having been trained in Malaria Parasitology and Entomology after their B.Sc Degrees, and have already gained five years experience in the field. But they are being thrown into utter helplessness, when they are told that their services would no longer be required.

The I.C.M.R. is opening several such sister research centres at various places of the country, such as Shillong, Patna, Jabalpur, Bhubaneswar, Belgaon, Andaman and Nicobar Islands etc. The Medical research centre has already started work. This institution is doing research work on the same discipline in which the Keonjhar Project Personnel have already gained 5 years' experience. But unfortunately the I.C.M.R. is interested to recruit fresh candidates for its research projects, as a result of which these trained scientific and other personnel are deprived of the opportunity of continuing their service.

In view of this, I demand that the case of Keonjhar Malaria Research Project Personnel may be considered sympathetically and they may be suitably absorbed in the other I.C.M.R. projects at Bhubaneswar and other places.

(v) Indian foot-ball team for International Nehru Gold Cup Football Tournament.

SHRI KRISHNA CHANDRA HALDER (Durgapur) : Under Rule 377, I make the following statement :

Indian Football Team in International Nehru Gold Cup Football Tournament failed miserably lossing all the games in Group League without earning a single point. Indian Football Team is only team in this Tournament who lost all the games amongst all the participants teams in the tournament. But in IX Asian Games Football competition, performance of our Indian Football Team was appreciated and praised not only by spectators but even by National and International Football experts. In last Asian Games many expressed their opinion that due to ill luck our Football team could not proceed further.

But in Nehru Gold Cup competition our miserable performance shattered our National prestige which we earned in last Asian Games through dedication of our Football team and selection of best talented players. Question is why it has happened in Nehru Football competition after creation of a separate sports Ministry of Cabinet rank ?

Experts say that due to selection of second grade team and politics of games are the reasons for miserable result and loss

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of National prestige. Really it is an unfortunate state of affairs what has happened in Nehru Gold Cup Competition.

In these circumstances I would demand a thorough inquiry and request Minister of Sports to make a statement on the floor of the House in this regard so that such things do not recur in future.

(iv) Working Conditions of Scientists in various research institutions

SHRI HARIKESH BAHADUR (Gorakhpur) : Under Rule 377, I make the following statement :

The number of suicides among scientists in the recent past has grown rapidly. The self-immolation by an Associate Professor of Biochemistry at the Pant Agricultural University on September 14, 1982 is the recent one. There have been some 25 suicides in the past 20 years. An institution-wise breakup shows that in ICAR and IARI as much as seven scientists have committed suicide in 1960, 1970, 1972, two in 1975, 1978 and 1980. One scientist who committed suicide was prominently highlighted. Four scientists committed suicide at the Bhabha Atomic Research Centre (BARC) in Bombay (in 1979, two in 1980, 1981). There were three suicides at the Roorkee University in 1979.

The reasons in most cases are reported to be supersession, nepotism in appointments, harassment, suffocating and humiliating working atmosphere.

Thus, to save science and scientists, there must be an effective independent machinery at the Government level to redress the grievances of aggrieved scientists, and relief be provided to those who had been undergoing injustices for years. At the same time, all scientists must be governed by a uniform policy in the matter of their service without discrimination, and these institutions must be subjected to parliamentary control, public scrutiny and judicial review, to provide safeguards to the scientists. (ii) Financial Assistance for Bijnor Unit of Uttar Pradesh Sugar Corporation Ltd.

श्री मंगल राम प्रेमी (बिजनौर) : मैं अपने संसदीय क्षेत्र बिजनौर के अन्तर्गत 1934 में स्थापित उत्तर प्रदेश शूगर कारपोरेशन लिमिटेड युनिट-बिजनौर चीनी मिल की जीर्ण-शीर्ण अवस्था की ओर सदन का ध्यान दिलाना चाहता हूं। इस मिल का राज्य सरकार ने दयनीय दशा को देखते हुए सन् 1971 में अधि-ग्रहण किया । तत्पद्यात् इसके विकास एवं <mark>म्राधुनिकीकरण के लिए पूरा प्रयास किया गया।</mark> लेकिन वर्तमान योजनानूसार इस मिल के ग्राधुनिकीकरण एवं जीणौंढार हेत् करीब 1। करोड़ रुपये की स्वीकृति मिली है। उक्त रकम का अब तक भुगतान न किये जाने के कारण इस चीनी मिल की क्षमता बिगडती जा रही है, जो अब 1100 टन प्रति दिन पेराई क्षमता पर आ गई है । बिजनौर उत्तर प्रदेश के गन्ना उत्पादक जिलों में विशिष्ट स्थान रखता है। इस दृष्टि से गन्ने की पैदावार बढाने तथा चीनी मिल की क्षमता बढाने हेतू आस्ट्रेलियन तकनीक के आधार पर एक योजना बनाई गई है, जिसके तहत इस मिल की क्षमता प्रतिदिन 4:00 टन करने हेतू आगामी वित्तीय वर्ष के लिए। 2.3.82 को लाइसेंस जारी कर दिया गया हैं। इस मिल की भावी योजनानूसार 4.80 करोड़ रुपये प्रदेश सरकार एवं शेष रकम केन्द्र सरकार वहन करेगी। इसके लिए सारी औपचारिकतायें पूरी कर ली गई है लेकिन उक्त रकम को केन्द्र सरकार द्वारा देने में विलम्ब किया जा रहा है। फलतः सारी योजना निरर्श्वक हो रही है।

साथ ही इस मिल पर जिले के गन्ना किसानों का करीब 33 लाख रुपये वर्ष 1981-82 का शेष है और फिलहाल भुगतान किये जाने की कोई सम्भावना नहीं है। इस कारण किसान गन्ना उत्पादन करने में असमर्थ हो जायेंगे। मिल कर्मचारी एवं श्रमिकों को समय पर वेतन